

Limited showing its production figures for 1974;

(b) the date on which increases over and above the installed capacity of Hindustan Lever Limited were authorised;

(c) the actual quantum of production and the places where this production was actually conducted by the Company;

(d) the ways and means of collecting the local taxes like octroi and Central taxes on the excess production; and

(e) the basis for such an authorisation to a foreign subsidiary cashing upon its international brand names for sale?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA):** (a) to (c) M/s. Hindustan Lever Limited are engaged in the manufacture of a number of items concerning various authorities. As the Hon'ble Member has not specified the items, for which the requisite information has been sought, it is not possible to collect and furnish the precise information.

**Opening of a Radio Station at Jamshedpur**

**1360. SARDAR SWARAN SINGH SOKHI:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to open a Radio Station at Jamshedpur, Bihar; and

(b) if so, when?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (Shri Dharam Bir Sinha):** (a) and (b). Due to constraint in resources it is not possible to take up the project during the current Plan Period.

**Smuggling of Arms from Pakistan**

**1361. SHRI YAMUNA PRASAD MANDAL:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the reported smuggling of huge quantity of arms from Pakistan which ultimately reach the hands of Naxalites, and

(b) if so, the reaction of Government thereto and remedial measures taken?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN):** (a) and (b). Some cases of smuggling from across the border have been detected, but no instance of smuggled firearms reaching the Naxalites has so far come to notice. The Government is aware of the possibilities and the enforcement agencies are also alert.

**Seizure of Document on Subversion Plan from Naxalite Hide-Out in Bihar**

**1362. SHRI YAMUNA PRASAD MANDAL:**

**SHRI JAGANNATH MISHRA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any document on subversion plan has been seized recently from Naxalite hide-out in Bihar;

(b) if so, the broad outlines of the plan; and

(c) the number of persons apprehended in this regard?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN):** (a) to (c). According to information received from the Government of Bihar, considerable volume of Naxalite literature has been seized from Naxalite hide-outs during recent anti-Naxalite operations in Bhojpur and Madhubani

districts. These documents refer to the ideology of Naxalites for capturing power by means of armed struggle for which they intend to establish revolutionary committees and Guerilla squads in villages besides snatching arms from military units, police and also private individuals. 19 Naxalites have been arrested in this connection

#### Re-validation of Letters of Intent

1363. SHRI M C DAGA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the number of letters of intent re-validated during the year 1975 and for what period,

(b) the number of letters of intent lapsed during the said year and the reasons therefor, and

(c) the number of parties allowed the change of location, indicated in letters of intent and how many were not allowed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B P. MAURYA): (a) Letters of Intent are re-validated by the concerned administrative Ministries/Departments As per records maintained in the Secretariat for Industrial Approvals, 1003 letters of intent were re-validated during the year 1975 for periods ranging from six months to one year.

(b) According to the information available with the Secretariat for Industrial Approvals, 348 letters of intent lapsed or were surrendered and cancelled during the year 1975. A letter of intent lapses if the party fails to fulfil the conditions laid down therein within the time allowed.

(c) Out of 46 complete applications for change of location filed under the IDR Act, in 1975, 8 have been approved and 12 rejected upto the end of the year.

आदिवासी क्षेत्रों के विकास के लिये चलाई गई प्रायोगिक परियोजनाएं (पाइलट प्रोजेक्ट्स)

1364. श्री मूलचन्द डागा : क्या योजना मंत्री यह बनाने की कृपा करेंगे कि -

(क) सरकार द्वारा देश के आदिवासी पिछड़े क्षेत्रों के विकास के लिये, विशेषकर राजस्थान में किन-किन स्थानों पर प्रायोगिक परियोजनाएँ चलाई गई हैं ;

(ख) पाचवी पञ्चवर्षीय योजना में उन पर अलग-अलग किना-कितना व्यय किया जाएगा , और

(ग) वहाँ क्या-क्या मुख्य काम शुरू किये जायेंगे ?

योजना मंत्रालय में राज्य मंत्री (श्री आइ० के० गुजराल) : (क) में (ग). आदिवासी पिछड़े क्षेत्रों के विकास के लिए आंध्र प्रदेश के श्रीकाकुलम जिले में, बिहार के सिंहभूम जिले में और उड़ीसा के गजाम, कोरापूट, क्योक्षर और फूलवनी जिलों में मार्गदर्शी परियोजनाएँ शुरू की गई थी। राजस्थान में कोई मार्गदर्शी परियोजना शुरू नहीं की गई। पाचवी पञ्चवर्षीय योजना के पहले दो वर्षों में इन पर 4.23 करोड़ रुपये खर्च होने की सम्भावना है। इन परियोजनाओं के अन्तर्गत मुख्य रूप से कृषि विकास, उद्योग, भूमि विकास, भूमि संरक्षण के उपाय, लघु सिंचाई, पशु पालन, सहकारी समितियों को बढावा देना, आदिवासियों का कर्ज से छुटकारा, भूमि की वापसी, सुसज्जित सड़कों का निर्माण और कृषि व छोटे वन उत्पादों पर आधारित ग्राम उद्योगों के प्रोत्साहन से संबंधित काम किए जा रहे हैं। प्रत्येक परियोजना 10,000 आदिवासी परिवारों या 50,000 आदिवासियों के लिए होगी।